

the same day. SPE is making further investigations. The employee has been placed under suspension.

Doubling of Itarsi-Jabalpur Line

92. **Shri Hari Vishnu Kamath:** Will the Minister of Railways be pleased to state:

(a) whether the implementation of the project of doubling the track between Itarsi and Jabalpur, Central Railway, is lagging behind schedule;

(b) if so, the reasons therefor; and

(c) the steps that are being taken to accelerate the pace and expedite the completion of the project?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) No.

(b) and (c). Do not arise.

Arab Common Market

93. **Shri Hari Vishnu Kamath:** Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the Governments of several Arab countries have recently decided to form an Arab Common Market;

(b) if so, the names of such countries and the circumstances which led to the said decision;

(c) whether Government have attempted to assess the repercussions thereof on India's foreign trade; and

(d) if so, the broad features thereof?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). Yes, Sir. Five Arab countries namely U.A.R., Iraq, Syria, Jordan and Kuwait have joined to form an Arab Common Market. Common Market is one of the projects envisaged under the Economic Unity Agreement reached in Cairo in 1964, between member states of the Arab League.

(c) and (d). The Arab Common Market has formally come into being

from 1st January, 1965 and it is too premature to assess its repercussions on India's foreign trade.

रेल यात्रियों पर चुगी

94. **श्री विभूति मिश्र :** क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि बिहार सरकार ने मांग की है कि रेलगाड़ियों द्वारा पटना, गया तथा देवघर जाने वाले यात्रियों से चुगी वसूल की जाये ; और

(ख) यदि हां, तो उस पर क्या निर्णय किया गया है ?

रेलवे मंत्रालय में उपमंत्री (श्री शामनाथ) : (क) और (ख). गया, पटना और देवघर जाने वाले रेल यात्रियों पर चुगी (Terminal Tax) लगाने के सम्बन्ध में बिहार सरकार से अभी हाल में कोई प्रार्थना नहीं मिली है । 1958 में राज्य सरकार ने प्रार्थना की थी कि पटना, देवघर, मोनपुर, हज़ीपुर, गया और राजगीर से आने-जाने वाले रेल यात्रियों पर कर लगाया जाय । उस समय राज्य सरकार को सूचित किया गया था कि रेल यात्रियों पर कर लगाने के प्रश्न पर तभी विचार किया जा सकता है जब राज्य सरकार पहले सड़क से आने-जाने वाले यात्रियों पर ऐसा ही कर लगाये ।

Export of Textiles to Ireland

95. { **Shri Dinen Bhattacharya:**
Dr. Ranen Sen:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the Irish Government is putting restrictions on textile imports from India; and

(b) if so, how it would effect our export trade?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) and (b). It is understood that some restrictions have been announced by the Irish Republic on imports of cotton textiles from some countries, including India. Details are being ascertained.

भट्टिडा तथा नोखा के बीच विशेष गाड़ी सेवा

97. { श्री प० ला० दारूपाल :
श्री सूर्य प्रसाद :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या राजस्थान के बीकानेर जिले में जम्बाजी का प्रसिद्ध मेला देखने जाने वाले यात्रियों की सुविधा के लिये भट्टिडा तथा नोखा के बीच विशेष गाड़ियाँ चलाने के लिये व्यवस्था करने का कोई प्रस्ताव विचाराधीन है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : जम्बाजी मेला 25 फरवरी से 2 मार्च, 1965 तक लगेगा और यह स्थानीय मेला है। विभिन्न दिशाओं से यहां आने और यहां से जाने वाले यात्रियों की संख्या तीन या चार सौ से अधिक होने की आशा नहीं है। इतने कम यातायात के लिए स्पेशल गाड़ी चलाने का औचित्य नहीं है। फिर भी संभावित यातायात पर निगाह रखी जा रही है और आवश्यकता के अनुसार इस सेवकण पर चलने वाली गाड़ियों में यथासंभव अधिक टिकटें लगाने के लिए समुचित प्रवन्ध किया जायेगा।

Cement Factories in Andhra Pradesh

99. { Shri Daji:
Shri Warior:

Will the Minister of **Industry and Supply** be pleased to state:

(a) the number of licences granted for the setting up of cement factories in Andhra Pradesh during the period from 1st April, 1962 to 31st December, 1964;

(b) whether Government are aware that no progress has been made with regard to the projects at Bhongir, Bonakalu and Yerraguntla; and

(c) if so, the action proposed to be taken in the matter?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) to (c). No licence was granted for the setting up of cement factories in Andhra Pradesh during the period from 1st April, 1962 to 31st December, 1964. Two schemes for the setting up of cement factories at Yerraguntla and four schemes for the locations at Bonakalu, Tandur, Alampur and Asifabad have been approved during this period. Of the two schemes for Yerraguntla, one has been cancelled. The progress of all the remaining schemes as well as the Bhongir cement factory scheme in respect of which a licence was issued in 1961 is being closely watched.

Pig Iron Plant at Yellandu

100. { Shri Daji:
Shri Warior:

Will the Minister of **Steel and Mines** be pleased to state:

(a) the progress made by the Andhra Pradesh Industrial Development Corporation for the setting up of a Pig Iron plant at Yellandu, Khamman District, Andhra Pradesh; and

(b) whether any licence has been granted?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) The Andhra Pradesh Industrial Development Corporation are examining the merits of the different processes for the production of pig iron using locally available resources. They have received preliminary offers from some firms in West Germany, Norway and the U.K. for the supply of plant and equipment and these are being studied by them. Samples of raw materials have been sent to